



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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RBI/2013-14/231

DPSS.CO.PD.No.563/02.14.003/2013-14

September 5, 2013

The Chairman and Managing Director / Chief Executive Officers
All Scheduled Commercial Banks including RRBs /
Urban Co-operative Banks / State Co-operative Banks /
District Central Co-operative Banks /All Card Network Providers

Madam / Dear Sir,

Cash withdrawal at Point of Sale (POS) - Prepaid Payment Instruments issued by banks

A reference is invited to our [circular DPSS.CO.PD.No. 147 /02.14.003/2009-10 dated July 22, 2009](#) permitting cash withdrawal at Point of Sale (POS) by all debit cards issued in India upto Rs.1000/- per day, subject to certain conditions.

2. The open system prepaid payment instruments (PPIs) issued by banks is perceived to be a subset of debit cards. Hence, on a review of the position, it has been decided that the facility of cash withdrawal at POS with debit cards may be extended to such open system prepaid payment instruments issued by banks in India. The limit of cash withdrawal will remain Rs.1000/- per day subject to the same conditions as applicable hitherto to debit cards.

3. This circular is being issued in exercise of the powers conferred on the Reserve Bank under Section 18 of the Payment and Settlement Systems Act, 2007 (Act 51 of 2007).

Yours faithfully,

(Vijay Chugh)
Chief General Manager